

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.70/(MAH)/2014
CA No.

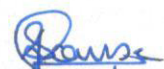

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES: Mr. B V Kshatriya & Ors.
V/s.
M/s. Bhikusa Papers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|----------------|-------------------------|--|
| 1) | Sachin Kanse | Advocate for petitioner |  |
| 2) | Mr. Harshad Mh | |  |

ORDER

T.C.P. No. 70/397-398/CLB/MB/MAH/2014

1. Ld. Representatives of both the sides are present.
2. It is stated that an amicable settlement is in progress. Considering the circumstances now the matter is enlisted for hearing on 28.02.2017.

Dated: 10th January, 2017.

Sd/-
M. K. SHRAWAT
Member (Judicial)